

Justice V Gopala Gowda

Chief Justice Odisha High Court (Retd.)

Justice Supreme Court of India (Retd.)

Room No. 1, State Guest House,

Bhubaneswar, Odisha.

www.odishalokayuktasearchcommittee.in

[email: lokayuktasearchcommittee@gmail.com](mailto:lokayuktasearchcommittee@gmail.com)

Tel. 0674-2393969

Mo. +91 9422172230 (A B Panda)

No GAD-LK-LOK-0003-2024- 25/OLSC, Bhubaneswar,
dated the 28th February ,2024

Sub: Nomination for the Post of Chairperson and/or Members in the Lokayukta, Odisha.

Hon'ble Shri Justice Manindra Mohan Shrivastava
Chief Justice, Rajasthan High Court

A Search Committee has been constituted under sub-section (3) of Section 4 of the Odisha Lokayukta Act, 2014, of which I have been nominated as the Chairperson.

The Search Committee has resolved inter-alia to seek nomination of candidates for the post of Chairperson, Members Judicial from your good self. It is also resolved to seek nomination of persons of eminence from the field of Administration, in addition to applications in response to public advertisement on its aforementioned website i.e. www.odishalokayuktasearchcommittee.in to ensure the widest possible range of participation in the process. The complete particulars of the Nominated Candidates, however, would be required to be furnished as per the format/proforma by the Nominating authority. (Copy of format/proforma enclosed with this letter marked as **Annexure A**)

May I, on behalf of the Committee, take this opportunity of requesting you to nominate candidate(s) for the office of the Chairperson and/or Members (Judicial and Non-Judicial) of Lokayukta Odisha, who in your esteemed opinion and assessment, would be pre-eminently suitable for the above post(s). The conditions of eligibility as well as the grounds of disqualification as prescribed by the afore-stated Act are enumerated in Section 3 (3) and Section 3 (4) thereof. (Copy of the Act and Rules framed there-under are enclosed as **Annexure B** for your kind reference.) The same are also available in the Search Committee portal www.odishalokayuktasearchcommittee.in



I would therefore request to kindly send the nominations by and not later than 5.00 PM on 11.03.2024. The nominations may be emailed at lokayuktasearchcommittee@gmail.com An early response from your end would be highly appreciated.

Thanking You

With warm Regards



V. Gopala Gowda

Former Judge Supreme Court of India &
Chairperson, Search Committee, Lokayukta, Odisha

Estt.A(ii)/01/2019/1216

Date: 07/03/2024

Copy forwarded to the following for information and necessary action :-

1. Hon'ble the Chief Justice of Rajasthan High Court through Principal Private Secretary cum Registrar to Hon'ble the Chief Justice.
2. Hon'ble the Chief Justice of Rajasthan High Court who have retired in February, 2019 and thereafter.
3. Hon'ble Judges Sitting at RHC Jodhpur through their P.S.
4. Registrar (Admn.), R.H.C. Bench Jaipur with the request to distribute it to all the Hon'ble Judges sitting at R.H.C. Bench, Jaipur through P.S.
5. Hon'ble Judges (Retd.) of R.H.C. who have retired in February, 2019 and thereafter.
6. Computer Cell, RHC, Jodhpur to upload it on website of Rajasthan High Court and E-mail to retired Hon'ble Judges.


7/3/24
Registrar (Admn.)

Proforma for application for the post of Chairperson & Members of Lokayukta
 (The Odisha Lokayukta Act, 2014 and the Odisha Lokayukta (terms of the Search Committee and conditions of appointment of Members and fees and allowances payable to its Members) Rules, 2018 as available in the portal www.odishalokayuktasearchcommittee.in must be read carefully before filling in the Application form.)

(No column in the application should be left blank. Every column should contain complete information as asked for, or indicate "NIL" in case of non-applicability)

Please affix
the latest
passport size
photograph

1.	POST APPLIED FOR: (Please indicate whether the application is for the post of Chairperson or for the post of Member in the Lokayukta. In case you intend to apply for both the posts, please use separate application forms.)	CHAIRPERSON / MEMBER (Select whichever is applicable)		
2.	In case the application is for the post of Member, please indicate whether the application is for the post of Judicial member or Non-Judicial member.	JUDICIAL MEMBER/ NON-JUDICIAL MEMBER (Select whichever is applicable)		
3.	Name of the Applicant (In Block Letters)	First	Middle	Last
4.	Father's Name			
5.	Date of Birth	Date/Month/Year		
6.	Gender	Male/ Female (Select whichever is applicable)		
7.	Whether the applicant belongs to SC/ST/OBC/Minorities/Others. If yes, please indicate the category.	Scheduled Castes/ Scheduled Tribes/ Other Backward Classes/ Minorities/Others (Select whichever is applicable)		
8.	Present Address:			
9.	Permanent Address:			
10.	Contact Details Telephone No. (with STD) Mobile No. Fax No. E-mail ID			

11.	Educational Qualifications (Separate Sheet may be enclosed)	Qualifica- -tion	Year	Institution
		Graduation		
		Post- Graduation Others		
12.	Area of special knowledge and expertise and years of experience (Separate Sheet may be enclosed)	Text within 500 characters with attachment, if any		
13.	Present Occupation			
14.	Detailed curriculum vitae including work experience and other achievements. (Please attach a separate statement within one page)	Desig- -nation	Years of Experience	Organisation
15.	Identification	Identificati -on Type	Identification Number	
		Aadhar/ Driving Licence/ EPIC/ PAN (Select any one and attach PDF copy)		

DECLARATION

I, _____, the applicant hereinabove, hereby declare that the particulars given above and in the attached statements are true and correct to the best of my knowledge and belief. I also understand that application is liable to be rejected in case any of the information contained in this application is found incorrect.

I further declare that I do not suffer from any of the disqualifications as prescribed under Section 3(4) of the Odisha Lokayukta Act, 2014.

Date:
Place :

Signature
Name :

In case of Nomination

I declare that the person nominated does not suffer from any of the disqualifications as prescribed under Section 3(4) of the Odisha Lokayukta Act, 2014.

Signature
Name and Designation
of the Nominating Authority